

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P. (C) No. 1929 of 2020**

Hindustan Steelworks Construction	... Petitioner
-Versus-	
Bharat Heavy Electricals Limited & Others	... Respondents

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner	: Mr. P.C. Tripathi, Sr. Advocate
For the Respondents	: -----

02/20.07.2020. Heard Mr. P.C. Tripathi, learned Senior counsel for the petitioner.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Mr. P.C. Tripathi, learned Senior counsel appearing for the petitioner submits that the defects, as pointed out by the office, will be removed as early as possible and before the next date of listing.

Let notice be issued upon respondent nos. 1 to 4 in the writ petition as well as in I.A. No. 4035 of 2020 by ordinary process as well as registered post with A/D, for which, requisites etc. must be filed within two weeks.

Any progress in the matter shall be subject to result of the writ petition.

Post this matter on 26.08.2020.

(Sanjay Kumar Dwivedi, J.)

Ajay/